

**DETAILS OF FOREIGN TOURS OF HON'BLE MINISTER, LAW OFFICERS
AND JOINT SECRETARY & ABOVE OFFICERS**

FROM 1ST JANUARY, 2019 TO TILL DATE.

S.No.	Name & Designation	Country Name	Purpose of visit and duration.
1.	Shri Ravi Shankar Prasad, Hon'ble Minister of Law & Justice	Colombo, Sri Lanka	To attend the Commonwealth Law Ministers' Meeting from 5 th to 7 th November, 2019.
2.	Shri Ajay Goyal, Joint Secretary	Bishkek, Kyrgyzstan	To attend the 17 th Meeting of State Prosecutors of the Shanghai Cooperation Organisation (SCO) Member States on 1 st October, 2019.
3.	Dr. Anju Rathi Rana, Joint Secretary & Legal Adviser	Vienna, Austria	To attend the Cross-Regional workshop in implementing project "Strengthening Gender Mainstreaming in the Criminal Justice Responses to Violent Extremism leading to Terrorism in South and South East Asia by The United Nations Office on Drugs and Crime (UNODC) from 15 th to 17 th January, 2019.
4.	Ms. Pinky Anand, Additional Solicitor General	Bishkek, Kyrgyzstan	To attend the 17 th Meeting of State Prosecutors of the Shanghai Cooperation Organisation (SCO) Member States from 20 th September to 1 st October, 2019.
5.	Shri Aman Lekhi, Additional Solicitor General	Kathmandu, Nepal	To attend the Regional Consultation on Trafficking in Persons & Smuggling of Migrants from 6 th to 8 th November, 2019.

6.	Ms. Madhavi Divan, Additional Solicitor General	Kuala Lumpur, Malaysia	To attend the Commonwealth Asia High-level Regional Dialogue from 18 th to 20 th November, 2019.
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Budget Allocations under 'Foreign Travel Expenses' for the F.Y. 2019-20 is Rs. 90.00 Lakh.

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Dr. Ramakrishna@gr.in